

6

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 847/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

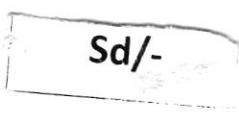
NAME OF THE PARTIES: SSK Engineering Works India
V/s.
Navinya Shipping Services Pvt. Ltd

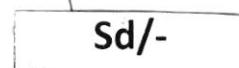
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6.	Kunal Cheda	Associate MuKhi's Co Petitioner	
6.	Ridhi Nyati a/w	Advocate for the	
	Ashwin shanker	Respondent <u>ORDER</u>	

CP No. 847/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 20.02.2018 for reporting settlement.


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)